

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-22-2020**

Suhas Naik

...Applicant*Versus*

State of Goa and Ors.

.... Respondents.

Shri S. G. Dessai, Senior Advocate with Shri P. S. Shirodkar,
Advocate for the Applicant.

Shri S. R. Rivankar, Special Public Prosecutor with Shri
Gaurish Nagvenker, Additional Public Prosecutor for the
Respondents No.1 and 2.

Shri Sahil Sardessai, Advocate for the Respondent No.3.

Coram : NUTAN D. SARDESSAI, J.**Date : 06th August, 2020**

P.C.:

Both, the learned Special Public Prosecutor and
the learned Advocate for the respondent No.3 seek time to
file their reply. They shall exchange the copies of the replies
to the Opposite Party.

2. Stands over on 11.08.2020

Nutan D. Sardessai, J.